

Securities Appellate Tribunal
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :13/09/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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MENTIONING- COURT CODE-MENTION-AT 11A.M.-11.05 A.M

115PRONOUNCEMENT-CODE-DELIVERYJUDGMENT- 11.05 A.M.

1	SEBI Appeal	487/2021	POOJA WADHWAN Vs. SEBI	JOBY MATHEW AND ASSOCIATES
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Sub Matter(Disposed) : Misc. Application/0000822/2021

	SEBI Appeal	488/2021	Wadhawan Consolidated Holding Pvt. ltd. and Anr. Vs. SEBI	Aagam DoshiM Advocate
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Sub Matter(Disposed) : Misc. Application/0000823/2021

140-ADMISSION-COURTCODE-LIMITATIONBSS-AT-11.07AM

2	Misc. Application	120/2021	SHIKHA GUPTA-Additional Documents Vs. SEBI	
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(Main Matter Number :SEBI Appeal/0000025/2020)

3	Misc. Application	122/2021	SHIKHA GUPTA-Additional Documents Vs. SEBI	
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(Main Matter Number :SEBI Appeal/0000029/2020)

4	Misc. Application	659/2019	BHAVNA Application Vs. SEBI	GUPTA-Delay
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(Main Matter Number :SEBI Appeal/0000598/2019)

	Misc. Application	660/2019	BHAVNA Application Vs. SEBI	GUPTA-Stay
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(Main Matter Number :SEBI Appeal/0000598/2019)

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	598/2019	Bhavna Gupta Vs. SEBI	Mr. Sandeep Wadhwan, Advocate The Law Point
Sub Matter :		Misc. Application/0000117/2021		
Sub Matter :		Misc. Application/0000118/2021		
Sub Matter :		Misc. Application/0000659/2019		
Sub Matter :		Misc. Application/0000660/2019		
	Misc. Application	20/2020	SHIKHA GUPTA- Condonation of Delay Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000025/2020)				
	Misc. Application	21/2020	SHIKHA GUPTA-Stay Application Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000025/2020)				
	SEBI Appeal	25/2020	Shikha Gupta Vs. SEBI	Mr. Sandeep Wadhwan, Advocate The Law Point
Sub Matter :		Misc. Application/0000119/2021		
Sub Matter :		Misc. Application/0000020/2020		
Sub Matter :		Misc. Application/0000021/2020		
Sub Matter :		Misc. Application/0000120/2021		
	Misc. Application	28/2020	SHIKHA GUPTA-Delay Application Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000029/2020)				
	SEBI Appeal	29/2020	Shikha Gupta Vs. SEBI	Mr. Sandeep Wadhwan, Advocate The Law Point
Sub Matter :		Misc. Application/0000121/2021		
Sub Matter :		Misc. Application/0000122/2021		
Sub Matter :		Misc. Application/0000028/2020		
Sub Matter :		Misc. Application/0000029/2020		
	Misc. Application	29/2020	SHIKHA GUPTA-Stay Application Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000029/2020)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	117/2021	BHAVNA GUPTA-Revised Delay Application Vs. SEBI (Main Matter Number :SEBI Appeal/0000598/2019)	
	Misc. Application	118/2021	BHAVNA GUPTA-Additional Documents Vs. SEBI (Main Matter Number :SEBI Appeal/0000598/2019)	
	Misc. Application	119/2021	SHIKHA GUPTA-Revised Delay Application Vs. SEBI (Main Matter Number :SEBI Appeal/0000025/2020)	
	Misc. Application	121/2021	SHIKHA GUPTA-Revised Delay Application Vs. SEBI (Main Matter Number :SEBI Appeal/0000029/2020)	

511-ADM-COURTCODE-GOLDENPRICERISE-AT-11.10 AM

5	SEBI Appeal	3/2021	Mr. Nihal Siddharth Bhakare Vs. SEBI Sub Matter : Misc. Application/0000996/2021	DKS Associates
	Misc. Application	996/2021	Mr. Nihal Siddharth Bhakare-Delay Vs. SEBI (Main Matter Number :SEBI Appeal/0000003/2021)	DKS Associates

485-ADMISSION-COURTCODE-LICENSERENEWAL-AT-11.15 AM

6	IRDA-MISCAPPLICATION	11/2021	ALANKIT INSURANCE TPA LIMITED Vs. IRDA (Main Matter Number :IRDA Appeal/0000005/2021)	VIDHI PARTNERS
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	IRDA-MISAPPLI CATION	12/2021	ALANKIT INSURANCE TPA LIMITED Vs. IRDA	VIDHI PARTNERS
(Main Matter Number :IRDA Appeal/0000005/2021)				
	IRDA Appeal	5/2021	ALANKIT INSURANCE TPA LIMITED Vs. IRDA	VIDHI PARTNERS
Sub Matter :		IRDA-MISAPPLICATION/0000011/2021		
Sub Matter :		IRDA-MISAPPLICATION/0000012/2021		
<u>451-ADMISSION-COURTCODE-EXAMINATION-AT-11.20 AM</u>				
7	SEBI Appeal	517/2021	Mr. Prateek Kumar Vs. SEBI	Mindspright Legal
<u>481- ADM-COURTCODE- VERTEXCROSSTRADES-11.30 AM</u>				
8	Misc. Application	302/2021	Mfs. Mansukh Finance and Investments Pvt. Ltd Vs. SEBI	R V Legal
(Main Matter Number :SEBI Appeal/0000546/2021)				
9	Misc. Application	303/2021	M/S. VERTEX SPINNING LIMITED Vs. SEBI	R V Legal
(Main Matter Number :SEBI Appeal/0000547/2021)				
10	Misc. Application	304/2021	Smt. Mithlesh Sharma-Delay Vs. SEBI	R V Legal ELP
(Main Matter Number :SEBI Appeal/0000548/2021)				
11	Misc. Application	305/2021	Shri Ashok Sharma-Delay Vs. SEBI	R V Legal ELP
(Main Matter Number :SEBI Appeal/0000549/2021)				
	SEBI Appeal	546/2021	M/S. MANSUKH FINANCE and INVESTMENTS PVT. LTD.and Vs. SEBI	R V Legal

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
Sub Matter :		Misc. Application/0000302/2021		
	SEBI Appeal	547/2021	M/S. VERTEX SPINNING LIMITED Vs. SEBI	R V Legal
Sub Matter :		Misc. Application/0000303/2021		
	SEBI Appeal	548/2021	SMT. MITHLESH SHARMA Vs. SEBI	R V Legal
Sub Matter :		Misc. Application/0000548/2021		
Sub Matter :		Misc. Application/0000304/2021		
	Misc. Application	548/2021	Smt. Mithlesh Sharma Delay Application Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000548/2021)				
	SEBI Appeal	549/2021	Shri Ashok Sharma Vs. SEBI	R V Legal
Sub Matter :		Misc. Application/0000549/2021		
Sub Matter(Disposed) :		Misc. Application/0000976/2021		
Sub Matter :		Misc. Application/0000305/2021		
	Misc. Application	549/2021	Shri Ashok Sharma Delay Application Vs. SEBI	R V Legal
(Main Matter Number :SEBI Appeal/0000549/2021)				
<u>520-ADMISSION-COURTCODE-FINEWAIVER-AT-11.35 AM</u>				
12	Misc. Application	984/2021	Deepak Fertilisers and Petrochemicals Co.Ltd-Delay Vs. BSE Ltd and Ors	M/s. R. K. Hegde and Associates
(Main Matter Number :SEBI Appeal/0000579/2021)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	579/2021 (/0000)	Deepak Fertilisers and Petrochemicals Corpora. Ltd Vs. BSE Ltd and Ors	M/s. R. K. Hegde and Associates
Sub Matter :		Misc. Application/0000984/2021		

519-ADM-COURTCODE-SILICONDEBENTURES-AT-11.40 AM

13	Misc. Application	936/2021	Antara Mukherjee-Delay Vs. SEBI (Main Matter Number :SEBI Appeal/0000582/2021)	Adv. K.C. Jacob
	SEBI Appeal	582/2021	Antara Mukherjee Vs. SEBI	Adv. K.C. Jacob
Sub Matter :		Misc. Application/0000936/2021		

531-ADM-COURTCODE-RECOVERYFAIRWEALTH-AT-11.45 AM

14	Misc. Application	997/2021	FAIRWEALTH SECURITIES LIMITED-DELAY APPLICATION Vs. SEBI (Main Matter Number :SEBI Appeal/0000589/2021)	Advocate Amit Gupta
	SEBI Appeal	589/2021	FAIRWEALTH SECURITIES LIMITED Vs. SEBI	Advocate Amit Gupta
Sub Matter :		Misc. Application/0000997/2021		
Sub Matter :		Misc. Application/0001002/2021		

	Misc. Application	1002/2021	FAIRWEALTH SECURITIES LIMITED-STAY AND URGENT APP Vs. SEBI (Main Matter Number :SEBI Appeal/0000589/2021)	Advocate Amit Gupta
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497-ADM-COURTCODE-SOLIDCARDBIDERECOVERY-AT11.50 AM

15	Misc. Application	968/2021	DILIP S. SHAH-Delay Vs. SEBI (Main Matter Number :SEBI Appeal/0000557/2021)	Corporate Attorneys
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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	557/2021	DILIP S. SHAH Vs. SEBI	Corporate Attorneys
Sub Matter :		Misc. Application/0000968/2021		
Sub Matter :		Misc. Application/0001117/2021		
	Misc. Application	1117/2021	Dilip S. Shah Vs. SEBI	Corporate Attorneys
(Main Matter Number :SEBI Appeal/0000557/2021)				
<u>518-ADMISSION-COURTCODE-MARESTORATION-AT-11.55 AM</u>				
16	Misc. Application	533/2019	Mohammed Salim and Ors. Vs. SEBI	YMK Legal The Law Point
(Main Matter Number :SEBI Appeal/0000232/2018)				
	Misc. Application	981/2021	Mohammed Salim and Ors.-Restoration Vs. SEBI	YMK Legal The Law Point
(Main Matter Number :SEBI Appeal/0000232/2018)				
<u>521-ADMISSION-COURTCODE-MARESTORATION-AT-12 NOON</u>				
17	Misc. Application	991/2021	Enchante Jewellery Ltd. Vs. BSE Ltd.	Probus Legal Khaitan and Co
(Main Matter Number :SEBI Appeal/0000550/2021)				
<u>227-DISPOSAL-COURTCODE-PITRESTRAINED-AT-12.05 PM</u>				
18	SEBI Appeal	59/2020	Pia Jhonson and Anr. Vs. SEBI	PARINAM ASSOCIATES ELP
	SEBI Appeal	473/2021	Pia Johnson Vs. SEBI	PARINAM ASSOCIATES LAW

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>439-DISPOSAL-COURTCODE-DISCLOSURESASAT-AT-12.15 PM</u>				
19	SEBI Appeal	337/2020	Rajiv R. Kotia Vs. Shilpa Amit Kotia and Ors.	The Law Point
	SEBI Appeal	45/2021	Shilpa Amit Kotia Vs. Securities and Exchange Board of India and Ors.	Mr. Amit Kotia, Authorised Representative The Law Point
	SEBI Appeal	46/2021	Shweta Dhaval Kotia and Ors. Vs. Securities and Exchange Board of India and Ors.	Mr. Amit Kotia, Authorised Representative The Law Point
<u>378-ADMDISPOSAL-COURTCODE-WTMPOLYTEX-AT-12.20 PM</u>				
20	SEBI Appeal	446/2020	Janak Chimanlal Dave Vs. SEBI	Mr. Vikas Bengani, Advocate MDP and Partners
A/W	SEBI Appeal	460/2020	Jatin Shah Vs. SEBI	Mr. Vikas Bengani, Advocate MDP and Partners
A/W	SEBI Appeal	451/2020	Bhupesh Harishchandra Rathod Vs. SEBI	Mr. Vikas Bengani, Advocate MDP and Partners
A/W	SEBI Appeal	469/2020	Jigar Praful Ghogari Vs. SEBI	Mr. Vikas Bengani, Advocate MDP and Partners
A/W	SEBI Appeal	476/2020	Dilipkumar Pukhraj Jain Vs. SEBI	Mr. Vikas Bengani, Advocate MDP and Partners
A/W	SEBI Appeal	477/2020	Kiran Bhiku Bhanaes Vs. SEBI	Mr. Vikas Bengani, Advocate MDP and Partners

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A/W	SEBI Appeal	478/2020	Kishan Balram Shigvan Vs. SEBI	Mr. Vikas Bengani, Advocate MDP and Partners
A/W	SEBI Appeal	554/2020	Hemant Sheth and Ors Vs. SEBI	Mr. Vikas Bengani, Advocate MDP and Partners
A/W	SEBI Appeal	567/2020	Kiran Madhusudan Sheth Vs. SEBI	Mr. Vikas Bengani, Advocate MDP and Partners
A/W	SEBI Appeal	178/2021	Jinal Apurva Rawal Vs. SEBI	Mr. Vikas Bengani, Advocate MDP and Partners
A/W	SEBI Appeal	217/2021	Bhavesh Pabari Vs. SEBI	Mr. Vikas Bengani, Advocate MDP and Partners
A/W	SEBI Appeal	521/2021	hemant Sheth and Ors. Vs. SEBI	Mr. Vikas Bengani
Sub Matter(Disposed) : Misc. Application/0000827/2021				

411-DISPOSAL-CODE-IPOHIGHVOLATILITY-AT-12.35 PM

21	SEBI Appeal	328/2021	M/s. Rupak Trading Pvt. Ltd. Vs. SEBI	J L Legal Advisors and Mr. Nimish Arora, Director ELP
	SEBI Appeal	329/2021	M/s. Orbit Consultants Private Limited Vs. SEBI	J L Legal Advisors and Mr. Nimish Arora, Director ELP

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	330/2021	Maruti Nandan Infosolutions Pvt. Ltd. Vs. SEBI	J L Legal Advisors and Mr. Nimish Arora, Director ELP
	SEBI Appeal	331/2021	M/s. Sanjukta Vanijya Pvt. Ltd. Vs. SEBI	J L Legal Advisors and Mr. Nimish Arora, Director ELP
	SEBI Appeal	332/2021	M/s. Darshan Tradelink Private Limited Vs. SEBI	J L Legal Advisors and Mr. Nimish Arora, Director ELP
	SEBI Appeal	333/2021	Aashrit Capital Limited Vs. SEBI	Prakash Shah and Associates ELP

412-ADMDISPOSAL-COURTCODE-PFUTPENALTY-AT-12.40 PM

22	SEBI Appeal	359/2021	Gautam Dealers P. Ltd. Vs. SEBI	J L Legal Advisors ELP
	SEBI Appeal	381/2021	M/s. K.V. Impex Prop. Ketan Vora and Ors. Vs. SEBI	Juris Link ELP

79-ADMISSION-COURTCODE-DISGORGEMENT-AT-12.45 PM

23	SEBI Appeal	444/2021	Beejay Investment and Financial Consultants Pvt.Lt Vs. SEBI	Gaurav Bhardwaj, Advocate
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Sub Matter(Disposed) : Misc. Application/0000773/2021
 Sub Matter(Disposed) : Misc. Application/0000774/2021
 Sub Matter(Disposed) : Misc. Application/0000775/2021